

(1)	(2)
Asjol	(i) HOEC, India (ii) Petrodyne, Inc. USA (iii) GSPCL, India
Dholka	(i) Joshi Technologies Inc, USA
Wavel	(ii) Larsen & Toubro India
Indrora, Bakrol, Lohar	(i) Selan Exploration Technologies, New Delhi
Ravva	(i) Videocon Petroleum Ltd. New Delhi (ii) Com nand Petroleum India Pty. Ltd. Australia. (iii) Ravva Oil (Singapore) Pte. Ltd. Singapore.
Mid and South	(i) Reliance India
Tapti Mukta, Panna	(ii) Enron, USA

The contracts for exploration blocks are production sharing contracts with a contract period in case of crude oil and associated gas, of upto 25 years. Companies are exempted from payment of bonuses and statutory levies. The Government of India would have the first right of refusal in respect of the oil produced under these contracts, with companies being paid for their share of oil at international price. Provision for participation by ONGC/OIL in the venture at the exploration and/or the development stage has been made and ONGC/OIL would have a participating interest of 30% to 40% in the venture. Provisions have also been made for the development for commercially exploitable natural gas resources.

The medium sized fields are being developed under production sharing agreements between the Government of India, companies and ONGC. ONGC has participating interest of 40% in these Ventures. The joint venture will develop the field under production sharing arrangements with royalty, cess and income tax being payable to Government apart from a share of the profit petroleum from the project coming to Government. The pricing of gas has been based on internationally accepted principles. International price for oil would be paid to the constituents of the contractor, which includes ONGC, for their share of oil sold to the Government. However, Government have the first right of refusal in respect of contractor's share of oil.

The small sized fields are being developed by the companies on their own with no participation by ONGC/OIL, under production sharing contracts with the Government of India. The companies would have to pay statutory levies like royalty and cess. Payment for the companies share of oil would be at international market price.

(c) The question of commercial production in the exploration blocks would arise only in the event of a commercial discovery. Production is already going on in the Panna field in Western offshore, the Ravva field in Krishna-Godavari offshore and in the Bhandut and Dholka fields in Gujarat. In the other discovered fields, commercial production would commence after implementation of the development plans for these fields.

[Translation]

#### Review of Irrigation Projects

\*254. SHRIMATI SHEELA GAUTAM:  
SHRIMATI KRISHNENDRA KAUR (DEEPA):

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government propose to constitute a Committee to review the progress of on-going irrigation projects;

(b) if so, the details thereof ;

(c) the time by which the said committee is likely to be constituted;

(d) the efforts being made by the Union Government in this regard; and

(e) if not, the alternative measures taken by the Union Government to ensure timely completion of the irrigation projects ?

THE MINISTER OF WATER RESOURCES AND MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA: (a) No, Sir.

(b) to (d). Do not arise.

(e) VIII Plan strategy in to priorities funding of projects which have made substantial progress and to earmark outlays for important projects. Selected projects are monitored to remove bottlenecks.

[English]

#### Refining Capacity

\*255. SHRI GOPI NATH GAJAPATHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have drawn up any plan for the expansion of refining capacity by the end of the country ;

(b) if so, the details thereof ; and

(c) the target set in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). Government have allowed private investment in the oil refining sector. As against